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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

OA NO. 2005/2004

This the 20<sup>th</sup> day of August, 2004

HON'BLE MR. JUSTICE V.K. AGGARWAL, CHAIRMAN  
HON'BLE MR. S.A. SINGH, MEMBER (A)

Sh. Bishamber,  
S/o Sh. Paltoo Ram  
ASM/KH, under SS/PTRD,  
Pataudi Road Railway Station,  
Distt. Gurgaon.

(By Advocate: Sh. D.K. Sammi)

Versus

Union of India through

1. The General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.
2. Asstt. Personnel Officer,  
Delhi Division (N.R.),  
State Entry Road,  
New Delhi-110001.
3. Asstt. Personnel Officer,  
Bikaner Division (N.W.R.)  
DRM's Office, Bikaner.

ORDER (ORAL)

By Justice V.K. Aggarwal, Chairman

Learned counsel for applicant states that without prejudice to his rights to take up the matter administratively with the respondents, he does not press the petition.

2. Allowed as prayed. OA is dismissed as withdrawn.

  
( S.A. SINGH )  
Member (A)

  
( V.S. AGGARWAL )  
Chairman

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